

action at their end. Their opinions were not asked for.

Statement

The procedure regarding appointment of Vice-Chancellors of the Aligarh, Banaras, Delhi and Visva-Bharati Universities is as follows :—

Allgarh Muslim University :

The Vice-Chancellor is appointed by the Visitor from among persons recommended by the Executive Council. If the Visitor does not approve of any of the persons so recommended, he may call for fresh recommendations from the Executive Council.

Banaras Hindu University :

The Vice-Chancellor is appointed by the Visitor on the recommendation of a Selection Committee constituted by the Visitor for the purpose. If the Visitor does not approve of such recommendation, he may call for one or more fresh recommendations.

Delhi University :

The Vice-Chancellor is appointed by the Visitor from a panel of not less than three persons selected by a committee consisting of three persons, two of whom nominated by the Executive Council and one person nominated by the Visitor. One of the three persons is appointed by the Visitor as the Chairman of the Committee. If the Visitor does not approve of any of the persons so recommended, he may call for fresh recommendations.

Visva-Bharati, Santiniketan :

The Karma-Samiti (Executive Council) forwards a panel of three names to the Samsad (Court) with their recommendations in order of preference. If the Samsad (Court) by a simple majority accepts the first name on the panel forwarded by the Karma-Samiti (Executive Council), the Paridarsaka (Visitor) confirms the appointment. If, however, the first name on the panel is not acceptable to the Samsad (Court), the panel is forwarded to the Paridarsaka (Visitor) with the recommendation of the Karma-Samiti (Executive Council) and the Samsad (Court) and the appointment is made by the Paridarsaka (Visitor) from the panel of names.

Recommendation of Administrative Reforms Commission Regarding Pay and Allowances of I. P. S. Officers

807. SHRI MANGALATHUMADAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Administrative Reforms Commission has recommended to enhance the pay and allowances of the I. P. S. officers ;

(b) if so, the reaction of Government to these recommendations ; and

(c) whether his Ministry has written to the Finance Ministry/Pay Commission to consider the question ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIKDHIA) : (a) No, Sir.

(b) and (c). Do not arise.

सचिवालय में तकनीकी विशेषज्ञों की नियुक्ति के बारे में प्रशासनिक सुधार आयोग की सिफारिश

808. श्री राम सेवक यादव : क्या गृह-कार्य मंत्रा यह बताने की कृपा करेंगे कि :

(क) क्या प्रशासनिक सुधार आयोग ने यह सुझाव दिया है कि सचिवालय में अधिकांश पदों पर तकनीकी विशेषज्ञों को नियुक्त किया जाना चाहिए ;

(ख) क्या इसी प्रकार का एक सुझाव चौथी योजना के प्रारूप में भी दिया गया है ;

(ग) क्या यह सच है कि इस समय ऐसे पदों पर भारतीय प्रशासन सेवा के अधिकारी कार्य कर रहे हैं ;

(घ) क्या यह भी सच है कि यदि प्रशासनिक सुधार आयोग की उपर्युक्त सिफारिशों को कार्यान्वित किया गया तो अनेक भारतीय प्रशासन सेवा के कई अधिकारी बेरोजगार हो जायेंगे ; और

(ङ) यदि हाँ, तो क्या सरकार का विचार भारतीय प्रशासन सेवा के अधिकारियों की और भर्ती बन्द करने का है ?